

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
LOK SABHA  
**UNSTARRED QUESTION No. †79**  
TO BE ANSWERED ON 18.11.2019

**SURVEY OF TRIBAL COMMUNITIES**

†79 SHRIMATI RITI PATHAK:

Will the Minister of TRIBAL AFFAIRS be pleased to state: -

- (a) whether any study/survey has been conducted/proposed to be conducted to find out the population of various tribal communities living in forest areas of the country;
- (b) if so, the details thereof; and
- (c) the base/criteria adopted by the Government for introducing welfare measures for the tribal people?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

(a) to (b): No such study/survey has been conducted during last five years to find out the population of various tribal people living in forest areas of the country. There is no proposal under consideration of the Ministry for conducting new study for the same.

In reply to Lok Sabha Unstarred Question No.2487 answered on 31.07.2019, the information regarding total number of tribals and other traditional dwellers living in forest villages in the country, State/UT-wise has been given as at Annexure. <http://164.100.24.220/loksabhaquestions/annex/12/AU2487.pdf>

(c) The basic criteria for adopting welfare measures for tribal people is to bring the tribal population at par with other social groups in the country by reducing existing gaps in various sector of development as well as raising the level of administration in the tribal dominated areas, as enshrined in the Article 275 (1) of the Constitution of India.

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